

Name of the Corporate Debtor: New Bombay Paper Mills Private Limited; Date of Commencement of CIRP: 02-04-2025; List of Creditors as on: 23-04-2025; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	400911497	2	400911497	67.62	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	14	101287585	1	99282740	16.74	0	2004845	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	4	573673	4	176988	0.03	0	396685	0	Annexure 6
7	Operational creditors (Government Dues)	2	39758240	2	100987	0.02	0	0	39657253	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	24	107794710	19	92445616	15.59	0	5817448	9531646	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		46	650325705	28	592917828	100.00	0	8218978	49188899	